Articles on Right to Development

Abbreviation:-

NHRC: National Human Rights Commission Library, New Delhi

SCJL: Supreme Court Judges Library, New Delhi

ALSTON, Philip: Economic and social rights In HENKIN, Louis And HANGROUWE.

John Lawrence, Ed.: Human rights and agenda for the next century. 1999

ALSTON, Philip: Marking space for new human rights: The case of the right to development. (Harvard Human Rights Yearbook, No. 1, 1988, p 3-40)

ALSTON, Philip: Ships passing in the night: The current state of the human rights and

development debate seen through the lens of the Millennium Development Goals. (Human

Rights Quarterly, Vol. 27, No. 03, August 2005, p 755) (NHRC)

ANAND, **A. S.:** Neglect of economic social and cultural rights – a threat to human rights.

(Journal of the National Human Rights Commission, Vol. 5, 2006, p 13) (NHRC)

ANDERSON, Kirsten: How can rights- based approach to development programming

help to achieve quality education: Evaluating the education guarantee scheme in Madhya

Pradesh. (Asia Pacific Journal on Human Rights and Law, Vol. 7, No. 2, 2006, p 75)

(NHRC)

ASTHANA, Anand N.: Bridging the gap-human rights and economic development.

(Management in Government, Vol. 40, No. 03, October – December 2008, p 01) (NHRC)

BALAKRISHNAN, K.G.: National seminar on the Human Rights to health organized by

the Madhya Pradesh State Human Rights Commission. (Supreme Court Cases, Vol. 1,

part 2, Jan 2009, p 1) (NHRC)

BANERJEE, S: Development project and human rights. (Seminar, No. 451, March, 1997,

p 23) **(SCJL)**

BARSH, Russel Lawrence: Right to development as a human rights: Result of the global consultation.

BAXI, Upendra: New international economic order, basic needs and rights: Notes

towards development of right to development In DESAI, DA: Role of law and judiciary in

transformation of society (Kamlakar Prakashan, New Delhi, 1984)

BHAGWATI, Jagdish: Growth poverty and reforms. (Economic & Political Weekly, Vol.

36, No. 10, March 2001, p 843) (NHRC)

BHATT, D. K.: Human rights and gender issues: A socio legal perspective. (Indian Bar

Review, Vol 27, No. 1, 2000, p 23) (NHRC)

BORA, Pradyumna: Right to education as a fundamental right. (Legal News & Views,

Vol. 21, No. 6, Jun 2007, p 24) (NHRC)

BUTEGWA, **F**: Women's human rights: A challenge to the international human rights

community. (International Commission of Jurists, The Review, No. 50, 1993, p 71)

(NHRC)

CENTRE FOR DEVELOPMENT AND HUMAN RIGHTS, NEW DELHI: Right to development project workshop.

- **Report No.** 1 - 3; 2002 - 2003

(Centre for Development and Human Rights Pub., New Delhi) http://www.cdhr.org.in

CENTRE FOR DEVELOPMENT AND HUMAN RIGHTS: Concept of right to development.

CHISHTI, S: United Nations, An agenda for development: a critique. (Indian Journal of

International Law, Vol. 35, 1995, p 45) (SCJL)

CHOURI, Dnyaneshwar P.: Right to health as human rights – an assessment. (Legal

News & Views, Vol. 24, No. 7, July 2010, p 16) (NHRC)

DARROW, Mac And AMPARO, **Tomas:** Power, capture, and conflict: A call for human

rights accountability in development cooperation. (Human Rights Quaterly, Vol. 27, No.

02, 2005 p 471) (NHRC)

DAS, H. B.: Education for all – insignia of human rights. (Human Rights Year Book, 2008, op 210) **(NHRC)**

DAYAL, Virendra: Rights to development as a human rights in the context of Millennium

Development Goals. (Journal of the National Human Rights Commission, Vol. 05, 2006, p

24) **(NHRC)**

DEATON, Angus And DREZE, Jean: Food and nutrition in India: Facts and interpretations. (Economic & Political Weekly, Vol. 44, No. 7, Feb 2009, p 42) **(SCJL)**

DECLARATION ON the right to development. (Indian Journal of International Law, Vol.

28, No. 01, January – March 1988, p 154) (SCJL)

DEMOCRACY AND development. (Seminar, No. 451, March 1997, p 01) (SCJL)

DEVELOPMENT DISPLACEMENT and rehabilitation. (Economic & Political Weekly, Vol.

31, No. 24, June 1996, p whole) **(SCJL)**

DHARMADHIKAR, D. M.: Right to education. (Manav Adhikar Patrika, Vol. 3, 2009, p 5) (NHRC)

DIOUF, Jacques: Food security and the challenge of the millennium development goals

(MDGs): The road ahead. (U.N. Chronicle, Vol. 44, No. 4, December 2007, p 17) (SCJL)

DREZE, Jean: Democracy and right to food **In ALSTON & ROBINSON**: Human rights

and development. (p 45 - 64)

DUTTA, Shusmita: Girls' education as freedom. (Indian Journal of Gender Studies, Vol

17, No. 1, January – April 2010, p 25) (NHRC)

FOOD FOR human development. (Yojana, Vol. 52, July 2008, p 51) (SCJL)

FOOD SECURITY. (Kurukshetra, Vol 57, No. 11, September 2009, p whole issue) **(SCJL)**

FOOD SECURITY. (Parliament Digest Winter Session) (SCJL)

FOOD SECURITY: Symposium on ensuring food for all in the new economic order.

(Seminar, Vol. 433, September 1995, p 11) (SCJL)

GAURI, Varun: Social rights and economics: Claims to health care and education in

developing countries. (World Development, Vol. 32, Part 3, p 465-77)

GENDER FOOD security, governance social development indicators. (Parliament Digest,

Budget Session. 2007, p 1) (SCJL)

GONSALVES, Colin: Right to education. (Combat Law, Vol. 8, No. 3-4, May – August

2009, p 4) (NHRC)

HEREDIA, R. C.: Legislation and housing. (Economic & Political Weekly, Vol. 28, No. 3 &

4, January 1993, p 97) (SCJL)

HILL, Ronald And Paul Hill: Technological achievement and human development: A

view form the United Nationals development program. (Human Rights Quarterly, Vol. 25,

No. 04, November 2003, p 1020) (NHRC)

HUMAN DEVELOPMENT REPORT (NHRC)

INTERIM REPORT on the right to education, advisory council of jurist of the Asia - Pacific

forum of National Human Rights Institutions. (Asia Pacific Journal on Human Rights and

Law, Vol. 7, No. 2, 2006, p 110) (NHRC)

JAIN, Abhishek: India's food security scenario-weakness or opportunities. (Administrator.

Vol. 50, No. 1, June 2007, p 55) (SCJL)

JAIN, Kuldeep: Education: A fundamental right in India. (Manav Adhikar Patrika, Vol. 3,

2009, p 42) (NHRC)

JAYASURIYA, **D. C**.: Some aspects of food safety legislation in Asia and the pacific.

(Common – Wealth Law Bulletin, Vol. 17, No. 3, July 1991, p 1085) (SCJL)

JOHAL, Ramanjit Kaur & SHARMA, Suman Bala: Government health care delivery: A

case study of Chandigrah (U.T.) (Indian Journal of Public Administration, Vol. 54, No. 2,

April – June 2008, p 341) (NHRC)

JOHNSON, M. Glen: Contributions of Eleanor and Franklin Roosevelt to the development

of International Protection for Human Rights. (Human Rights Quarterly, 9.1, 1987, p 19-

48) **(NHRC)**

KAPADIA, K.: Housing rights of Urban poor: Battle for Mumbai's streets. (Economic &

Political Weekly, Vol. 31, No. 24, June 1996, p 1436) (SCJL)

KENNEDY, Edward M.: Health care as basic human rights: Moving from lip service to

reality. (Harvard Human Rights Journal, Vol. 22, Part 2, 2009, p 161) (NHRC)

KHERA, Reetika: Right to food act: Beyond cheap promises. (Economic & Political

Weekly, Vol 44, No. 29, July 2009, p 40) (SCJL)

KIM, N.: Toward a feminist theory of human rights: Straddling the fence between western

imperialism and uncritical absolutism. (Columbia Human Rights Law Review, Vol. 25, No.

1, Fall 1993, p 49) (SCJL)

KRISHNARAJ, M: Towards alternative development strategies: Problems and possibilities

for women. (Mainstream, Annual 1996, p 87) (SCJL)

KUMAR, Kancharla Vijay: Human rights, health care and curative regimental: An ignored

illness. (Supreme Court Journal, Vol. 6, Part 33, August 2009, p 13) (SCJL)

KUMAR, P. B. Vijaya: Right to shelter –an assessment of judicial trends in India. (Andhra

Weekly Reporter, Vol. 2, Part 15, 1996, p J17) (SCJL)

KUMAR, Vijay: Human rights, development norms and the law-a systematic view.

(Madras Law Journal, Vol. 228, Part 06, October 2007, p 107) (SCJL)

KUNDU, Amitabh And SRIVASTAVA, Ravi: Meeting the food security challenge in India:

Medium term goals and strategies. (Indian Journal of Human Development, Vol. 1, No. 2,

July – December 2007, p 283) (SCJL)

MAHABAL, Kamayani Bali: Health and human rights are inextricably intertwined.

(Advocacy Internate, Vol. 9, No. 3, May-June 2007, p 3) (NHRC)

MANN, Jonathan M: Public health and human rights. (Human Rights, Vol. 25, No. 4, Fall

1998, p 2) (SCJL)

MANOHAR, S. V.: Indian Judiciary and women's rights. (Indian Journal of International

Law, Vol. 36, No. 4, October-December 1996, p 1) (SCJL)

MARK, Stephen: The human rights to development: Between rhetoric and reality.

(Harvard Human Rights Journal, Vol. 17, [Spring 2004], 139-168)

MARKS, Stephen: From the single confused page to the Decalogue for six billion

persons: The roots of the universal declaration of human rights in the French revolution.

(Human Rights Quarterly, 20.3, 1998, p 459-514) (NHRC)

MARKS, Stephen: Obstacles to the right to development.

http://www.harvardfxbcenter.org

MEEIR, Benjamin Mason And FOX, Ashley M.: Development as health: employing the

collective right to development to achieve the goals of the individual right to health.

(Human Rights Quarterly, Vol. 30, No. 2, May 2008, p 259) (NHRC)

MENON, N R Madhava: Right to development clean environment and work. (Cochin

University Law Review, Vol. 23, No. 1&2, March – June 1999, p 01) (SCJL)

MIHR, Anja And PETERSCHMITZ, Hans: Combating apathy with education: Developing

strategies for sustainable global human rights promotion. (Human Rights Quarterly, Vol.

29, No. 4, No 2007, p 973) (NHRC)

MISHRA, Prafulla C.: Right to shelter: A human rights perspective. (Journal of India Law

Institute, Vol. 40, No. 1-4, January-December 1998, p 230) (SCJL)

NAWAZ, M K: Does international law recognize: A right to housing. (Indian Journal of

International Law, Vol. 36, No.2, April – June 1996, p 80) (SCJL)

PANDA, Bhavani Prasad: Law and economics of human rights and development.

(Supreme Court Journal, Vol. 06 Part 37, September 2005, p J-25) (SCJL)

PANDA, **Deepti**: Assessment of the right to food in India "A hungry man is not a free man.

(Legal News & Views, Vol. 21, No. 11, November 2007, p 13) (SCJL)

PANDA, Deepti: Right to food in India. (Legal News & Views, Vol. 21, No. 7, July 2007, p 37) **(SCJL)**

PANDE, **B.B.**: Constitutionality of basic human needs: An ignored area of legal discourse.

(Supreme Court Cases, Vol. 4, 1989, 1) (NHRC)

PANDEY, Rajesh: Public health indicators for India and achievement of millennium

development goals. (Administrator, Vol. 50, No. 1, June 2007, p 77) (NHRC)

PATNAIK, Prabhat: A left approach to development. (Economic & Political Weekly, Vol.

45, No. 30, July 2010, p 33) (NHRC)

PRASAD, Vandna: Food for children: In defence of high quality supplementary meal

programmes. (Health for the Millions, Vol. 34, October – November 2008, p 10) **(SCJL)**

QUADE, V.: Home sweet home. (Human Rights, Vol. 21, No. 1, Winter 1994, p 12)

(SCJL)

RAJENDRA BABU, S. Human rights agenda: A perspective for development. (Journal of

Indian Law Institute, Vol. 45, p 157)

Rajya Lakshmi, V.: Right to housing. (Cochin University Law Review, Vol. 14, No. 1-2,

March – June 2000, p 121) (SCJL)

RAMACHANDRAN, **Raju**: Right to development: Paradigm-shift in human rights. (Supreme Court Cases, Vol 4, 1990, p 9) **(NHRC)**

RAO, D. S. P.: Right to development – A perspective. (Supreme Court Journal, Vol. 3,

Part 01, September 1995, p J8) (SCJL)

RAO, P P: Fundamental right to education. (Journal for the Indian Law Institute, Vol. 50,

No. 4, October – December 2008, p 585) (NHRC)

RATH, Leepika: Right to education: Where do we stand. (Human Touch, Vol. 4, No. 8.

August 2009, p 8) (NHRC)

RATHI, Abha And MISHRA, Vinayak: Right to food and development. (All India Reporter,

Vol. 95, No. 1132, April 2008, p 61) (SCJL)

RATHI, Priyanka And MISHRA, Vinayak: Right to food and development. (All India

Reporter, Vol. 95, No. 1132, April 2008, p 61) (NHRC)

RAZI, Shahin: Food security the next big challenge. (Kurukshetra, Vol. 57, No. 11,

September 2009, p whole issue) (SCJL)

RECOMMENDATIONS OF NHRC on the right to education. (Journal of NHRC, Vol. 7,

2008, p 130) (NHRC)

RIGHT OF children to free and compulsory education act, 2009 (Manav Adhikar Patrika,

Vol. 3, 2009, p 19) (NHRC)

RIGHT TO food. (Yojana, Vol. 52, July 2008, p 8) (SCJL)

RIGHT TO food: India starts legislating food security act. (Human Touch, Vol. 4, No. 8, August 2009, p 5) **(SCJL)**

RIGHTS TO health under threat burden of rabies: Policies must be made for prevention

and control in India. (Human Touch, Vol. 4, No. 8, August 2007, p 34) (NHRC)

ROY, A.K.: Human rights and freedom in the context of education as viewed by Jawaharlal Nehru & Dr. Radhakrishan. (Human Rights Year Book, 2009, p 137) (NHRC)

SAKSENA, K. P.: United Nations and cooperation in development. (Indian Journal of

International Law, Vol. 35, 1995, p 33) (SCJL)

SATHE, S. P.: Right to shelter: Review of housing law and policy in Maharashtra. (Journal

of Indian Law Institute, Vol. 35, No. 1 & 2, Part 1, January – June 19936, p 13) **(SCJL)**

SAWANT, P. B.: Law and development, Justice K. Madhav Reddy Memorial Lecture at

Hyderabad on 23.10.1999 (Andhra Law Times, Vol. 06, Part 01, November 1999, p 01)

(SCJL)

SENGUPTA, **Arjun**: Right to development as a human rights.

SENGUPTA, **Arjun**: Towards realizing the right to development. (Development and

Change, June 2000)

SENGUPTA, **Arjun**: Human rights and extreme poverty. (Economic & Political Weekly.

Vol. 45, No. 17, April 2010, p 85) (NHRC)

SENGUPTA, Arjun: Human rights to development. (Journal of the National Human Rights

Commission, Vol. 02, 2003, p 01) (NHRC)

SENGUPTA, **Arjun**: Right to development as a human right (Economic & Political Weekly,

Vol. 36, No. 27, July 2001, p 2527) (SCJL)

SHARMA, **P. C.:** Poverty alleviation and human rights. (Journal of the National Human

Rights Commission, Vol. 7, 2008, p 97) (NHRC)

SINGH, Parmanand: Hunger amidst plenty: Reflections on law, poverty and governance.

(Journal of Indian Law Institute, Vol 48, No. 1, January – March 2006, p 57) (NHRC)

SINGH, Ranbir: Knowledge for empowerment: A human rights respective. (Journal of the

National Human Rights Commission, Vol. 5, 2006, p 13) (NHRC)

SINGH, Urmilesh: health infrastructure in rural India. (Yojana, Vol. 53, July2009, p 48) (NHRC)

SINHA, Manoj Kumar: Development at the crossroads – Is right to development a human

rights? (Indian Journal of International Law, Vol. 42, No. 04, October – December 2002, p 512) **(SCJL)**

SIRPURKAR, **V.S.**: Food and nutritional security for the poor: Role of legislature, executive and judiciary. (Human Rights Year Book, 2007, p 27) (**SCJL**)

SITTA, Alessandro: Role of the right to development in the human rights framework for development.

SKOGLY, Sigrun I.: Human rights and economic efficiency: The relationship between

social cost of adjustment and human rights protection. (Human Rights in Developing

Countries Yearbook, 1994, p 67) (NHRC)

SRIVASTAVA, Aparna: Human rights vis-à-vis human development. (Legal News &

Views, Vol. 22, No. 02, February 2008, p 08) (NHRC)

SUGUNA, **B.**: Women and legal rights in India- Strategies for action. (Supreme Court

Journal, Vol. 1, Part 1, January 2001, p J11) (SCJL)

Suresh Chandra Babu: Global food security and India. (Yojana, Vol. 52, July 2008, p 16) (SCJL)

TEKHRE, Y. L. & SHARMA, Alka: Right to health and health related human rights.

(Indian Journal of Public Administration, Vol. 55, No. 4, October – December 2009, p 848)

(NHRC)

TIWAN, G. S.: Quality liberty axis: A socio-political paradigm of human development.

(Journal of Indian Law Institute, Vol. 44, No. 04, October – December 2002, p 534)

(SCJL)

TOEBES, Brigit: Towards an an improved understanding of the international human

rights to health. (Human Rights Quarterly, Vol. 21, No. 3, 1999, p 661) (NHRC)

TRIPATHI, Bibha: Infant's right to health: Some reflections. (Criminal Law Journal, Vol.

114, Part 1306, October 2008, p 283) (NHRC)

TRIPATHY, **K.K.**: Food security and food management in India: A review. (Kurukshetra,

Vol. 56, No. 8, June 2008, p 3) (SCJL)

VASAVI, A. R.: New imperatives for elementary education. (Indian Journal of Human

Development, Vol. 3, No. 1, Jan-June 2009, p 133) (NHRC)

YADAV, Narender Singh: Right of development a fundamental right vis-à-vis environmental hazards. (Unreported Judgments, Vol. 01, Part 05, March 2006, p J-35) **(SCJL)**